श्री नरेश यादव : संविधान तो सभी का हैं। ....(**व्यवधान**)..

उपसभापति : संविधान सब का हैं, बैठिये। एक घंटे में संविधान को कोई तकलोफ नहीं होगा। आप 12 बजे रेज करिये। क्वेश्चन नम्बर, 301 श्री शव चरण सिंह जी।

ORAL ANSWERS TO QUESTIONS

Cottdition of National Highways in Assam, Rajasthan and M.P.

*301. SHRI SHIV CHARAN SINGH: Wm the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it; is a fact that condi tion of National Highway leading to-and passing through Assam, Rajasthan and Madhya Pradesh is pitiable; and

(b) if so, the details of the steps/ efforts tJdce,n.lconteinplated to improve the highways? ,,.

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN: (a) No, Sir.

(b) National Highways are being maintained in traffic worthy condition within available resources. Further, imprpvenjent works such a,s widening,, strengthening, reconstruction of weak .and nai;row bridges and geome-' trifi imprpverrients etc; are also being cirtied out in a phased manner sub-ject to the availabifity of funds, traffic' needs .and Jnterrse priority.

श्री शिव चरण सिंहः माननीय उपसभापति महोदया, मैं मंत्री जी ने जो उत्तर दिया हैं उससे बिल्कुल असंतुष्ट हूं। मैं इन्हीं के उत्तर का सार बताना चाहता हूं। देश भर में नेशनल हाइवेज की जो लेम्थ हैं वह 34,608 किलोमीटर हैं। महोदया, आन्ध्र में 2,888 किलोमीटर, आसाम में 2,294 गुजरात में 1,631 कर्नाटक में 1,994 एम.पी . में 2,943, महाराष्ट्र में 2,918, , तमिलनाडु में 1,896 हरियाणा में 698, उत्तर प्रदेश में 2,733 किलोमीटर हैं। अब महोदया प्रत्येक वर्ष सरफेस ट्रासपोर्ट मिनिस्ट्रीज अपनी मनमर्जी से बजट घटाती और बढ़ती रहेती हैं। मैं मिसाल के तौर पर बताना चाहता हूं कि आन्ध्र में इन्होने 1995-96 में 4,010 लाख रूपया दिया इस वर्ष इन्होने आध्र का घटा दिया। आसाम में इन्होने 1650 लाख रूपया दिया था, आसाम का घटा दिया। गुजरात में 4398 दिया उसका 2800 कर दिया। कर्नाटक में 2600 लाख रूपया था उसको 3300 लाख कर दिया हैं। आप अंदाज करिए। 12 प्रांतो का घटा दिया। कर्नाटक का बढ़ा दिया। एम.पी. के अंदर 2,020 लाख रूपया था उसका 1,020 कर दिया। केवल मैं स्टेटमेंट पढ़ रहा हूं मध्य प्रदेश और आसाम का। महोदया 2,020 लाख की जगह 1,020 लाख कर दिया। सरासर एक हजार काट दिया। इन्होने क्या यह मंत्री जी का कोई घर का महकमा हैं जो चाहे कर दो, चाहे जिसको काट दो चाहे जिसको बढ़ा दो। यह मैं आंकड़े इसलिए दे रहा हूं महोदया, महाराष्ट्र का 2918 ....

उपसभापति : जवाब तो आने दीजिए।

श्री शिव चरण सिंह : केवल 1920 लाख रूपए दिया हैं महाराष्ट्र को। कमाल कर दिया हैं इन्होने। कैसे छाटा हैं यह मेरा बेटा हैं यह मेरा दुश्मन हैं। महोदया, राजस्थान में जहां का मैं रहने वाला हूं 2930 किलोमीटर का नेशनल हाइवे हैं। आप माननीय सुनिए, ध्यान दीजिए। इन्होने पिछले साल 6070 लाख रूपए दिया महोदया और इस साल 4200 लाख रूपए। काट दिया सरासर। कमाल हैं और कहते हैं सड़के ठीक हैं। मरम्मत करा रहे हैं मेरे पहले प्रश्न का उत्तर दीजिए। यह जो आपका बंटवारा हैं यह किस आधार पर हैं और आपने अब तक गलत बंटवारा क्यों किया? मेरा प्रश्न नम्बर वन।

SHRI T. G. VENKATRAMAN: MADAM I could not gathec anything from what Ite has said.

THE DEPUTY CHAIRMAN: I will ten you what he has said. When you distribute mcmey, why is there differntitaion? *(Ibterruptions).*

SHRI T. G. VENKATRAMAN: I would like to submit that the alto-sation of fuads in the First Piaa was 1.4 and now is is 0.4. Therefoise, the alloctionsof funds, in the bndget *has* gone down from First Plan to Eighth Plan. We distribute funds on the basis of availability of funds and also on the basis of projects approved We are doing the work. There is no questions of stepmctherly treat-naseot to any State. Actually fands are. hwing allocated as per the pio-

SHRI SHIV CHARAN SINGH: What is the criterion? This is the last year of the Plan. What is the crtterron of cRstributing funds?

SHRI T. G. VENKATRAMAN: Our criterion is, we are giving im^tt-ance to economy, we are giving importance to roads. We prepare Plaos aofl ptogcammes and accordingly funi.ls are allocated every year. There is pao discrijmination against State,

श्री शिव चरण सिंहः महोदया, जवाब कहीं नहीं आया हैं। काइटेरिया के बारे में नहीं बताया हैं। लेकिन मैं दूसरा स्फेसिफिक ..

उपसभापति : नहीं, नहीं। उन्होने यह कहा कि पैसे जो प्लान में मिलते थे एलोकेशन में, कम हो गए हैं इसीलिए इस वर्ष कम दिया हैं।

श्री शिव चरण सिंह : कर्नाटक के कैसे बढ़ गए?

उपसभापति : अब उनको पूछ लेने दीजिए। आप बैठिए।

Mr. Dave, do you' think he is not capable to put a question?

श्री शिव चरण सिंहः कर्नाटक में 1994 किलोमीटर लेन्थ हैं नेशनल हाइवेज की। वहां पर कैसे बढ़ गए? दूसरे प्रांतो में घट गए। दूसरा मेरा प्रश्न जो हैं महोदया, "ख"उसका जवाब मुझे कृपया दें कि कर्नाटक में कैसे बढ़ गया लास्ट इयर में। "क" का भाग हैं यह।

SHRI T. *G.* VENKATRAMAN There is no increase at all. as I have already stated... *{Interraptions)*

THE DEPUTY CHAIRMAN: He does not eome from Karnataka. He comes from Tamil Nadu... (Inter-*ruptions)*..

श्री शिव चरण सिंहः महोदया, यह न हैं, तमिलनाडु का भी सौ करोड़ रूपया बढ़ा हैं। तमिलनाडु में 1995-96 में 1100 लाख था और अभी दिया हैं 1905 तमिल नाडु में उन्होने बढ़ा दिया हैं।

उपसभापति : अच्छा जवाब तो आने दीजिए। ....(**व्यवधान**)..

श्री शिव चरण सिंह: वही तो गड़बड़ हैं।

उपसभापति : शिव चरण जी, प्लीज।

SHRI T. G. VEMKATRAMAK-Madam, thece. is no basis for this apprehension. As you have plainly put it,. after the. programme is appro-ved, we, are going ahead. with it. If sufficient fusds are availble We with be able to comply with his request.

श्री शिव चरण सिंहः महोदया, मेरा दूसरा प्रश्न हैं।

उपसभापति : आपका दूसरा हो गया।

श्री शिव चरण सिंहः दूसरा तो अभी आएगा। ....(**व्यवधान**).. महोदया, मैं माननीय मंत्री जी से पूछना चाहता हूं कि राजस्थान में इन्होने 14 नई सड़को को शामिल किया मैं और 20 करोड़ रूपया दिया हैं।35 में से 7 पुल लिए हैं और केवल 12 करोड़ रूपए दिए हैं। मैं माननीय मंत्री जी से डायरेक्ट पूछना चाहता हूं कि क्या आप सिरोही, नागीर और हनुमानगढ़ रोड़ और कांथला से अजमेर खलूंबर ....(**व्यवधान**)..

श्री वसीम अहमद : आप चेयर से कहिए ....(**व्यवधान**)..

श्री शिव चरण सिंह: मैं चेयर को ही कह रहा हूं, मैं चेयर के माध्यम से ही कह रहा हूं। आप बीच में क्यों बोलते हैं। महोदया, सिरोही, नामोर और हनुमानगढ़ दूसरी जो रोड़ हैं अजमेर, संलूबर , कांधला पोर्ट इस देश का सब से महत्वपूर्ण पोर्ट है मिडल ईस्ट को वहां से हमारा इंपोर्ट भी होता हैं और एक्सपोर्ट भी होता हैं। सब से इंपार्टेट नेशनल हाईवे हैं नंबर तीन दिल्ली भिवाड़ी करोली शिकपुरी का जिस पर 70 करोड़ रूपया खर्चे हो गया। इन करोड़ो को राजस्थान के बजट में आप कोई एक्स्ट्रा पैसा देने जा रहे हैं, उसमें आप देंगे यह नहीं देगे यह मुझे साफ जवाब दीलिए और आगरा, जयपुर नेशनल हाईवे नंबर दो और आयरा दिल्ली-जयपुर नेशनल हाईवे नबर 8 इसको दोहरी लाइन में कब तक परिवर्तित कर देंगे?

उपसभापति :यह तो 5-6 सवाल पूछे लिए। ....(**व्यवधान**)..

श्री शिव चरण सिंह: एक में ही हां क दें तब तो ....(**व्यवधान**)..

उपसभापति : आप इतनी डाइरेक्शन में चले गए। चलिए बोलिए।

SHRI T. G. VECATRAMAN- Madam, I have already answered this question. Everytkimg depends on *funds.* Fundiing has gone down. we] have. already passed a msohiikin and I am banking upon it. A resolntion to levy four per cent cess on diesel and petrol is cheoe. If thae comes, ertainly I will be . to eblige all my friends

SHRI BRATIN SENGUPTA: Ma-dam 1 *sam* very sorry with the state-mejtC of the Miniistry. If I am wrong I want to be corrected. So far as my information goes, Highway 31 is the ligeline for the entire Nortft-East. It teads to North-East and it passes through north East. But a part of thet Toad is in a dilapidated csmda-tirani and it has Eemadned so fer many years. But the reply to the cpsstion is that it is perfectly okay. Is it true that National Highway 31 which- connects National Highways 39 and 51 and which leads to Nagaland and Dimapur is in a very bad conditioa'?

SHRI T. G. VENKATRAMAN: It is not correct. 1 have, already answered that Question. There are some stretches, where the road is had But we are mairrtaining it accorcding to available funds.

SHRl SIKAMDElt BASCHT I beg wour pardon I ant not interfering . But to say that because finances are not available, we continue with bad toads is not right. What is this? This is not righr. Your Ministry may

be in difficulty as. far as fhiancES are concerned. But how can you say that because finances are not coming, you are not goine to renair the road? SHRI T. G.VENKATRAMAN: I am'sorrv, I have not been oroper-Tv understood. I have already submitted that there IS a ffinanchd' CHMKA and T am trvintt mv best to g"t finances. Tf it is. given. I will be able to do this work. That is what

I am saving,

SHRI SIKANDER BAKHT I am objecting, to that very fact. It is

your 'responsibility to provide proper toads.

SHRI T. G. VENKATRAMAN: Sir, I am taking all responsibility for providing roads provided I get the funds.

THE DFPUTY CHAIRMAN: Let us wait till we get the funds.

श्री सुशील कुमार संभाजीराव शिन्दे: महोदय, इतना फायनेसियल कंच होने के बाद भी मैं इस सरकार को धन्यवाद देना चाहता हूं कि म्युलिसिपेंल्टीज और कॉर्पोरसेंस के थ्रू जो रोड्स हाइवे के जाते हैं, उनके मेटेनेंस के लिए छोटी म्युनिसिपल्टीज और कार्पोरेशसं को बहुत तकलीफ होती थी, न म्युनिसिपैल्टीज कर पाती थी और न ही हाइवे कर पाते थे लेकिन इस वक्त इस गवर्नमेंट ने यह निर्णय लिया हैं कि उनकी देखभाल भारत सरकार करेगी। इसलिए मैं उन का अभिनंदन करता हूं कि इतना फायनेंशियल कंच होने के बाद भी वह कार्य कर रहे हैं

विपक्ष के नेता (श्री सिकन्दर बख्त) : वह कह रहे हैं पैसा नहीं हैं।

श्री सुशीलकुमार सम्भाजीराव शिन्दे: जो वह अच्छे काम कर रहे है उसके लिये तो अभिनंदन करना चाहिए।

THE DEPUTY CHAIRMAN: If he feels that he is correct, then why should you object .to his thanking the Govermemet ;At least allow him to speak

SHRI SUSHIL KUMAR SAMBHAJIRAO SHIDE:You, ,are. sup. purting I knowthat.. Sometimes I ijeeds his support.-bat many, a time Idont need his,support.,

लेकिन मैडम, इन का एक एक्ट हैं जिस कि नार्थ-ईस्ट में हमेंशा तकलीफ होती हैं, वह हैं एक तो रिबन डैलवलपमेंट और दूसरा एनकोचमेंट था। यहीं बातें आज पूरे देश में हो रही हैं। इसलिए आप की एक निर्णय लेना चाहिए कि सिटी में जाने वाले रोड पर इतने अंतर के बाद हम घर बांधने की परमीशन देंगे और सिटी के बाहर इतने एरिया के बाद परमीशन देंगे, लेकिन ऐसा होता हैं कि जब एक्सटेंशन ऑफ एरिया म्सुनिसिपैल्टी में आता हैं, कार्पोरेशन में आता हैं तो 6-6 साल निर्णय नहीं होता है। इस कारण वहां एनकोचमेंट बढ़ता हैं। इसलिए इमीडिएटली स्टेट गवर्नमेंट और आप के डिपार्टमेंट के द्वारा निर्णय लेना जरूरी हैं। तो इस के लिए आप क्या कार्यवाही करेंगे, यह बताने का कष्ट करें। मैडम महाराष्ट्र का प्रश्न बहुत ज्वलत हैं क्योंकि वहां गरीब लोग रास्ते पर बैठ जाते हैं। मैडम, शोलापुर में यह छपा हुआ हैं। वर्ष 1994 में एक्सटेंशन ऑफ एरिया के बारे में कार्पोरेशन का पत्र यहां मंत्रालय में आया, लेकिन अभी तक उसका निर्णय नहीं हुआ हैं। आप का निर्णय शहर में एक होता हैं और ग्रामीण विभाग में दूसरा होता है जबकि वह एक्सटेंशन ऑफ एरिया में आता हैं। मैडम, मैं यह इसलिए बता रहा हूं कि उस शहर में कुछ सुविधा देकर एक पर्टीकुलर पॉइट पर कंस्ट्रक्शन की परमीशन दी गयी। फिर 3 साल पहले जब वह एक्सटेंशन एरिया ले लिया हैं लेकिन शोलापुर के बारे में अभी तक निर्णय नहीं हुआ है।

मैडम, मैं अभी इस का उत्तर नहीं चाहूंगा, लेकिन नॉर्थ-ईस्ट में भी वही प्रॉब्लम रिबन डवलपमेंट और एनकोमेंट की हो रही है। मैं जानना चाहूंगा कि आप का विभाग इस बारे में तुरन्त निर्णय ले सकेगा, यह मुझे बताने का कष्ट करें। मैडम, मैंने लेंग्थी प्रश्न इसलिए पूछा क्योंकि नार्थ ईस्ट की और हमारे यहां की समस्या एक जैसी हैं।

THE DEPUTY CHAIRMAN: I can ;call someooe; else. He will send you a very lengthy. answer when he gets the information. Now I can call another Member. I am sure you don't have the infomation because he put some other question. If you have the infomiation, please give if. If you dont have

SHRI T. G. VENKATRAMAN: Madam, I will be able to answer his question. We have already enunciated a policy saying that with regard to roads that are covering municipal-ties and corporations, if they are abutting National Highways, we will take them over and we will do it. That is the policy. With regard to encroachment it is correct that it is in the interest of the State Government to see that all our National Highways are not encroached upon. But We are not properly looking into it. I am bringing without any further delay a piece of legislation to remove encroachment and to have an easy access. I am taking it up in the next session.

श्री राम गोपाल यादव : थैक्यू मैडम जहां तक राष्ट्रीय राजमार्गो का प्रश्न हैं, उत्तर प्रदेश की पिछली सरकारों ने कई प्रस्ताव केन्द्र सरकार को इस आशय के भेजें हैं कि कई महत्वपूर्ण मार्गो को राष्ट्रीय राजमार्गो में शामिल कर लिया जाए, लेकिन उन में से ज्यादातर प्रस्तुति अभी भी यहां लंबित हैं। मैं माननीय मंत्री जी से यह जानना चाहूंगा कि पिछले 10 वर्षो में उत्तर प्रदेश के लिए कितने राष्ट्रीय राजमार्ग स्वीकृत किए गए और अन्य राज्यों के लिए कितने स्वीकृत किए गए और इन की कुल लंबाई कितनी हैं?

SHRI T. G. VENKATRAMAN: Madam, this is a general question. I would have been able to answer him if his question had been a specific one. With regard to schemes in UP, my submission is that certain grants have been made. I can give those figures. In 1992-93. . *{Interruptions)* ..

SHRI RAM GOPAL YADAV: I wanted to know about the new national highway projects.

SHRI T. G. VENKATRAMAN: Madam, some new national highways were sanctioned. But they are awaiting funding. I will do it as soon as *the* funds come.

श्री दावा लामा: 55 नम्बर राजमार्ग के बारे में मैं कहना चाहता हूं कि वह रास्ता बहुत खराब हैं और वहां जो लैंड सलाइडिग हुआ है, उसकी वजह से वह और भी खराब हो गया हैं।

उपसभापति : कृपया माइक पर बोलिए।

श्री दावा लामा : जो सिलीगुड़ी से दार्जिलिंग का राष्ट्रीय राजमार्ग नं. 55 हैं उस रास्ते की हालत बहुत खराब है। अभी लैड स्लाइडिंग वहां हुआ था, उसकी वजह से वह दो चार दिन बंद भी था कल से ही वह रास्ता खुला हैं। मुझे मालूम नहीं कि उस रास्ते के लिए कितना फंड मिलता हैं, कितना फंड गवर्नमेंट देती है, मगर उस रास्ते की मेंटनेंस का जो काम होना चाहिए, वह अच्छी तरह से नहीं होता है। इसलिए राष्ट्रीय राजमार्ग नं. 55 के हालत बहुत खराब हैं।

SHRI T. G. VENKATRAMAN: Madam, I want a separate notice for this question.

श्री राघव जी : उपसभापति महोदया, मध्य प्रदेश की सड़को की हालत बहुत खराब हैं, आप तो स्वयं मध्य प्रदेश की हैं, आप इस बारे में बहुत अच्छी तरह से जानती हैं।

उपसभापति : मैं तो सारे हिन्दुस्तान की हूं क्योंकि कौन सी ऐसी सड़क नहीं जिस पर हम लोग नहीं चलते, दिल्ली में भी चलते हैं।

श्री राघव जी : हम तो अपना दावा विशेष करते हैं न।

महोदया, पिछले 10 वर्षो में मध्य प्रदेश के राष्ट्रीय राजमार्ग में एक भी किलोमीटर का समावेश नहीं किया गया हैं जबकि एक्सपर्ट कमेटी ने तीन राजमार्गो की सिफारिश की थी, इसके बाद भी दूसरे राजमार्गो ले लिए गए, मध्य प्रदेश के नहीं लिए गए। सच्ची दृष्टि से देखा जाए, भारत के राष्ट्रपति

होते हुए भी, मध्य प्रदेश में सबसे कमी प्रति हजार किलोमीटर में एक राष्ट्रीय राजमार्ग हैं, जनसंख्या के हिसाब से भी इसके बावजूद भी वहां जो कुछ सड़के हैं, उनके रख रखाव की हालत देखिए कि 1995-96 में उनके लिए 20 करोड़ रूपए स्वीकृत हुए थे जो 1996-97 में 10 करोड़ कर दिए गए। जब कि कर्नाटक में हमारे यहां से कम सड़के हैं, मध्य प्रदेश में 2945 किलोमीटर सड़के है, कर्नाटक में 1994 किलोमीटर सड़के हैं, लेकिन उनको 20 करोड़ रूपए दिए गए हमको 10 करोड़ दिए गए। अब यह कौन सा मापदंड हैं जिसकी वजह से जहां कम किलोमीटर सड़के हैं, उनको तो ज्यादा पैसा मिल गया और जहां ज्यादा किलोमीटर सड़के हैं, उनको कम पैसा मिला और पिछले वर्ष भी कम पैसा मिला? तो माननीय मंत्री जी यह बताने का कष्ट करें कि यह अन्तर क्यों हैं?

SHRI T. G. VENKATRAMAN: Madam, me hon. friend is harping on a point. .. *{Interruptions)...*

डा. अलादी पी. कुमार : ग्वालियर रेलवे स्टेशन पर संगमरमर, मार्बल लगा हुआ हैं, यह क्या हैं?

THE DEPUTY CHAIRMAN: Please don't interrupt the Minister. Roads always cross through different States. We cannot separate them.

SHRI T. G. VENKATRAMAN: Madam, the apprehension and mis-anderstanding of the learned Member is that there is discrimination in the allotment of funds. There is absolutely no discrimination. We are doing it as per norms and programmes and within the fund availability. Therefore, there is no discrimination. The hon. Member can rest assured. I am for equal treatment of all States.

SHRI RAGHAVJI: My apprehen, sion is supported by *{acts.. .(Interruptions)...*

डा. अलादी पी. कुमार : मैडम, मेरा एक सजेशन हैं ....(**व्यवधान**)... इस हाउस में एक स्टेट से दूसरी स्टेट को डिफरेसिएट करने का मौका मत दीजिए, यह अच्छा साइन नहीं है।

This is not a good sign.

THE DEPUTY CHAIRMAN: I said it already. Roads always cross through different States.

DR. ALLADI P. RAJKUMAR: But that differentiation should not be there.

THE DEPUTY CHAIRMAN: National highways cannot be there for one State.

DR. ALLADI P. RAJKUMAR: No, Madam, I am not saying that.

THE DEPUTY CHAIRMAN: Don't get hurt because you will have to travel to many places. Now; Shri Chavan.

SHRI S. B. CHAVAN: Madam I have to ask a question about the Ex-Hyderabad areas of the Maharashtra State. When I put this question last time, the Minister said that he was sympathetic with the issue and that he would certainly include some roads. The seven districts of the Ex-Hyderabad State, which are now part of Maharashtra, have about 15-16 kilometres from Sholapur to Hyderabad. When it was part of Hyderabad State, not a kilometre was added. After reorganisation in 1956, there is not even one kilometre which has been added. Will you kindly look into the matter on the basis of its merits? If there was no addition for the last 40 years or so and still if you are going to neslect that area, it will sand a wrong Message. That is why I.have been consistentlv asking for these areas to be covered. As far as resource crunch is concerned, I can understand _ your problem. But, I have not been quite able to

understand when vehicles are on the increase, when consumption of both diesel and petrol is also on the increase, why you are saying that you are not getting the funds. Actually, if consumption of diesel and petrol is increasing the surcharge and the kind of taxes we have on it cannot form part of General Revenues. Definitely, it will have to go for construction and repair of roads. In certain areas, new innovations have been started, i.e. you give certain roads which are very congested to private parties. They put their own money and levy tolls. On that basis, a number of roads have been given for repairs. I have pointed out one or two roads in this regard. I would like to understand from the hon. Minister whether he is going to consider the request that I have made to him seriously.

SHRI T. G. VENKATRAMAN: Sir, I quite remember the assurance I had given. Even today, I will not say that I will not do that. But, the only thing is that there is a financial crunch. I have been fighting for it. We have had a Half-an-Hour Discussion here in this House as well as in Lok Sabha. It is still pending in the Cabinetl. I am still fighting for that. I am not getting an answer. It is connected with petrol price hike and all that which is being postponed from day-to-day. As per the resolutions of this House as well as of Lok Sabha, I am expecting four per cent. If the funds come, certainly. Sir, we will take into consideration important roads which you have suggested .

THE DEPUTY CHAIRMAN: Mr. Surjewala. T have already 17 questions. I don't now how I am going to cover a]! these roads... *(Interruptions^...*

श्री सिकन्दर बक्ख्तः फंड्ज उपलब्ध नहीं थे, तो It amounts to condemnation of the entire Government. This is not the right way to answer.

उपसभापति : सुरजेवाला जी, मैंने आप नाम तो बुलाया हैं लेकिन ....(**व्यवधान**)...

SHRI S. S. SURJEWALA: Madam, I am being interrupted while I am speaking ... *{Interruptions)* ... I want to now from the hon. Minister whether it is a policy matter or not. I want to ask of the Minister whether there is a policy of the Government of India to giye priority to roads which are prfflnarily very important for military operations. If so, then why the national highway passing from Delhi to Fezilka which runs through Bahadurgarh, Rohtak, Hisar and Hansi on the one side and the second road also, is being continuously neglected? Not a single penny has been spent on in the last ten years... *(Inerr/tptions)* ...

SHRI T. G. VENKATRAMAN: Madam, I want a separate question for that.

SHRI S. S. SURIEWALA: Madap in Delhi area it is so congested that nobody can pass through it. I would like to know from the hon. Minister whether there is any such policy. If so, whether he is going; to take any aoticm on this.

श्री महेश्वर सिंह: मैडम, मंत्री जी ने बार-बार सेंट्रल रोड़ फंड का हवाला दिया हैं ....(**व्यवधान**)...

THE DEPUTY CHAIRMAN: See, I will tell you one thing. One second, please. Please siti down .. *(Interruptions)* ... The original question is about Assam, Rajasthan and Madhya Pradesh. You cannot just ask about any road because there are hundreds and thousands and millions of roads in the country... *(Interruptions).. .Don'i* make it a Zero Hour. Please Sit down.

SHRI S. S. SURJEWALA: Madam, 1 am talking about the military highway. *...(Interruptions)...*

THE DEPUTY CHAIRMAN: I am not allowing any question. 1 will move to the next question.

श्री महेश्वर सिंह : मैडम, मंत्री जी सेन्ट्रल रोड़ फंड की बात कह रहे हैं ....(**व्यवधान**)... मैडम, इन्होने कहा हैं कि सेन्ट्रल रोड़ फंड ....(**व्यवधान**)...

THE DEPUTY CHAIRMAN: You cannot have the whole Question Hour on roads only. No *{Interruptions) We can* have a discussion on thi's. Even though it is a very serious question, the roads are bad, it cannot take half-an-hour. The Minister says that he does not have the funds we have to help him. *(Interruptions)*

SHRI PARAG CHALIHA: Madam, please allow me. *(Interruption.^)*

THE DEPUTY CHAIRMAN: Please sit down. *(Interruption)* Please listen to me. *(Interruptions)*

SHRI PARAG CHALIHA: Madam, just a minute, please, *(Interruptions)* You are not allowing me, I am leaving the House in protest. *(Interruptions) (At this stage the hon. Member left the Chamber)*

THE DEPUTY CHAIRMAN: Okay, you may leave because there are many people who have to put question, *(fn-terruptions)* Mr. Maheshwar Singh, please sit down. I do not allow you. *tJnterruption)* There is a limit . You camiot have 30-40 questions on one question. I am not allowing. *(Interruptions).* Please sit down. We cannot allow it We cannot have the next question. Do you think there are no other questions? *(Interruptions)* Now, Question No. 302.

Road accidents in Delhi

302. SHRl BANGARU LAXMAN:
DR. B. B. DUTTA:

Will the iviinister of HOME AFFAIRS be pleased to 'state:

(a) whetiier it is a fact that the Tiatric a'.id liansport Divisioa of the Central Road Research institute has commentea that Delhi Police lacks the tecnnical e,\-perise and has not analysed the data of uealhs occurred on Delhi roads in a scientific manner;

(b) whether the road accidents in Dilhj are on increase as tiiere is no inlia-structure for traffic management and frequent change's of heads of Delhi Traffic Police.

(c) whether Government have mads a'.iy in-depth study in tlie light of the recom-medations/suggestions sought for from the Central Road Research Institute, Traffic Management Task Force, InstUute of Road Traffic Education (NGO) and the MCD» and

(d) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) A statement is laid on the Table of the House.

(a) and (b) The Government have seen the press report. However, the Institute has clarified that these remarks were made by the official concerned in his individual capacity and that the Institute does not subscribe to thefse views.

There has been some increase over the years in the number of road accidents in Delhi but this is for various rea'sons including a phenomenal .growth in vehicular traffic.

(c) and (d) No such specific study has been made by the Govemmfent. However,

†The question was actually asked on the floor of the House by Shri Bangaru Laxman.